

- (ii) The India Police Service (Regulation of Seniority) Amendment Rules, 1972, published in Notification No GSR 196 in Gazette of India dated the 23rd February, 1974
- (iii) The Indian Administrative Service (Appointment by Competitive Examination) Amendment Regulations, 1974 published in Notification No GSR 121(E) in Gazette of India dated the 6th March, 1974
- (iv) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1974, published in Notification No GSR 122(E) in Gazette of India dated the 6th March, 1974 [Placed in Library See No LT-6388/74]

(2) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1972-73 [Placed in Library See No LT-6389/74]

13 22½ hrs

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 11th March, 1974, adopted the following motion in regard to the Plantations Labour (Amendment) Bill, 1973

That this House recommends to Lok Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Planta-

tions Labour (Amendment) Bill, 1973, in the vacancy caused by the resignation of Shri G Venkatswamy from the membership of the said Joint Committee, and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee"

2 I am to request that the concurrence of the Lok Sabha on the said motion, and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House'

13 23 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

THIRTY SEVENTH REPORT

SHRI G G SWELL (Autonomous Districts) I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FOURTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) I beg to present the Hundred and fourth Report of the Public Accounts Committee on the action taken by Government on the recommendations contained in their Eightieth Report on Chapter II of the Report of the Comptroller and Auditor General of India for the year 1970-71—Central Government (Civil)—revenue Receipts, relating to Customs